

**CORAM :- H.H. THE ADDL. SESSIONS JUDGE SHRI R.S. AGARWAL  
C.R.NO. 36 ,DATE 08/09/2020**

<b>SR.NO</b>	<b>MPID CASE NO.</b>	<b>NAME OF THE PARTIES</b>	<b>Next Date</b>
1	Exh. 17 In MPID 8/19 @ 16/19	Sanjay Agarwal V/S EOW P. Stn.	
2	Exh. 10 In MPID 27/19 @ 391/20	Mukesh More V/S Bhandup P. Stn.	
3	Exh. /2020 in MPID Spl 441/20	Shahnaaz Salim Shaikh V/S Chunabhatti P. Stn.	
4	A.B.A. 869/2020	Abdul Ahmed Rahim Shaikh @ Amdu V/S Trombay P. Stn.	
5	A.B.A. 758/2020	Amol Anil Salvi V/S Nehru Nagar P. Stn.	
6	A.B.A., 344/2020	Zia Abbas @ Zulfi & Ors. V/S Shivaji Nagar P. Stn.	
7	A.B.A. 510/2020	Manish Ahok Pandey & Ors. V/S Tilak Nagar P. Stn.	
8	A.B.A. 863/2020	Vinod Rajkumar Mourya & Ors. V/S RCF P. Stn.	
9	A.B.A.503/2020	Sapana Purshottam Wagela V/S Khar P.Stn.	
10	B.A. 924/2020	Salman Salim Shaikh V/S Ghatkopar P. Stn.	
11	M.A. 809/2020 In MPID 24/2015	Jayesh Joshi V/S EOW P. Stn.	
12	M.A. 252/2020 In ABA 472/2020	Hasmukh Devji Rambhia & Ors V/S State	

**Sheristedar  
C.R. No. 36**

